

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 19

**IA No. 975/22, 970/22, 972/22
1882/22**

**In
CP(IB) No. 391/Chd/Pb/2018
(Admitted)**

Under Section 7, 19(2), 43, 50, 60(5) & 66 IBC 2016

In the matter of:-

Punjab National Bank

Vs.

...Petitioner-Financial Creditor

Vallabh Textiles Company Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 18.09.2023.

Sd/-
Court officer